

THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE GOPINATH. P.

WEDNESDAY, THE 15<sup>TH</sup> DAY OF MAY, 2020/25<sup>TH</sup> VAISAKHA, 1942

W.P(C) NO. 9907 OF 2020

PETITIONER

INDUS TOWERS LIMITED, 8<sup>TH</sup> FLOOR, VANKARATH TOWERS, N H BYPASS, PALARIVATTOM, KOCHI-24 REPRESENTED BY ITS HEAD LEGAL, RAJ KUMAR PAVOTHIL, S/O. NARENDRAN, AGED 41 YEARS, INDUS TOWER LIMITED, 8<sup>TH</sup> FLOOR, VANKARATH TOWER, COCHIN NH BYPASS, PALARIVATTOM, EDAPALLY POST, ERNAKULAM-682024

BY ADVS:

SRI. KRISHNA PRASAD S.,  
SMT. SINDHU S. KAMATH,  
SMT. ROHINI NAIR  
SMT. SNEHA MANJOORAN

RESPONDENTS:

1. THE DISTRICT TELECOM COMMITTEE; ERNAKULAM DISTRICT REPRESENTED BY ITS CHAIRMAN/DISTRICT COLLECTOR, COLLECTORATE, ERNAKULAM-682030.
2. THE DISTRICT COLLECTOR, COLLECTORATE, ERNAKULAM-682030.

BY GOVERNMENT PLEADER SMT.VINITHA.B

THIS WRIT PETITION HAVING COME UP FOR ADMISSION ON 15.05.2020,  
THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

**Dated this the 15th day of May, 2020**

**ORDER**

Government Pleader to obtain instructions as to why orders not been passed so far inspite of the directions contained in Ext.P7 judgment of this Court.

**GOPINATH.P, JUDGE**

pm

APPENDIX

PETITIONERS EXHIBITS:

EXHIBIT P1: A TRUE COPY OF THE APPLICATION OF ASAMANNOOR GRAM  
PANCHAYAT BEFORE THE 1ST RESPONDENT DATED 04-12-2019

EXHIBIT P2: A TRUE COPY OF THE RECEIPT OF ASAMANNOOR GRAM  
PANCHAYAT DATED 04-12-2019 ISSUED FROM THE OFFICE OF THE 1ST  
RESPONDENT

EXHIBIT P3: A TRUE COPY OF THE APPLICATION OF KADUNGALLOOR TALUK  
BEFORE THE 1ST RESPONDENT DATED 04-12-2019

EXHIBIT P4: A TRUE COPY OF THE RECEIPT OF KADUNGALLOOR TALUK  
DATED 04-12-2019 ISSUED FROM THE OFFICE OF THE 1ST RESPONDENT

EXHIBIT P5: A TRUE COPY OF THE APPLICATION OF KANAYANNUR  
TALUK BEFORE THE 1ST RESPONDENT DATED 12-12-2019

EXHIBIT P6: A TRUE COPY OF THE RECEIPT OF KANAYANNUR TALUK  
DATED 12-12-2019 ISSUED FROM THE OFFICE OF THE 1ST RESPONDENT

EXHIBIT P7: A TRUE COPY OF THE JUDGMENT MADE IN WP(C) NO.820  
OF 2020 DATED 14-01-2020

EXHIBIT-P8: A TRUE COPY OF THE NOTICE ISSUED DATED 03-03-2020  
FROM THE OFFICE OF THE 1<sup>ST</sup> RESPONDENT